## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/(IB)/2017

NAME OF THE PETITIONER(S)

: P.A. THOMAS

NAME OF THE RESPONDENT(S)

: INTEGRATED FINANCE CO.LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

9) A. HERA OOR)

AUTHORISED SIGNATOR

FOR RESPONDENT

4. \_\_\_\_\_

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Representative on behalf of Respondent present. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.** 

ーラよー (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ーラよー (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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